

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/38521/2025 ARBP/96/2025	M/S. S M CONSULTANTS, BBSR VS CHIEF GENERAL MANAGER (P AND C), ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	ABHISHEK DASH VS	// (//
2	D-ARBP/41286/2025 ARBP/97/2025	SUSANTA KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// (//
3	D-BLAPL/30633/2025 BLAPL/10670/2025	TIPU @ ANANDA KUMAR BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /171 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/000082/2025
4	D-BLAPL/30634/2025 BLAPL/10671/2025	SANTOSH MANDAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	SINGLA /150 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000531/2025
5	D-BLAPL/30699/2025 BLAPL/10672/2025	ARMAN SAHA @ ARMAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BADAGODA P.S. /302 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000573/2025
6	D-BLAPL/30693/2025 BLAPL/10673/2025	PARESH SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /395 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000270/2025
7	D-BLAPL/30702/2025 BLAPL/10674/2025	BIJU PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /144 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000119/2021
8	D-BLAPL/30947/2025 BLAPL/10675/2025	RAKESH SAHOO @ AKA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /445 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000951/2025
9	D-BLAPL/30951/2025 BLAPL/10676/2025	RAKESH SAHOO @ AKA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /404 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000871/2025
10	D-BLAPL/30948/2025 BLAPL/10677/2025	RAKESH SAHOO@AKA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /545 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001150/2025
11	D-BLAPL/30513/2025 BLAPL/10678/2025	HEMANTA JENA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	CYBER CRIME AND E.O, BALASORE /25 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000457/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30959/2025 BLAPL/10679/2025	SANTOSH BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2025
13	D-BLAPL/30635/2025 BLAPL/10680/2025	PARTHA SARATHI DAS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	TANGI /276 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001317/2025
14	D-BLAPL/30963/2025 BLAPL/10681/2025	JITENDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /67 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2025
15	D-BLAPL/30929/2025 BLAPL/10682/2025	RAMAKANTA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /183 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000097/2021
16	D-BLAPL/30964/2025 BLAPL/10683/2025	CHOTI VS STATE OF ODISHA	SWAGATIKA SAHOO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000176/2025
17	D-BLAPL/30969/2025 BLAPL/10684/2025	VAKEEL@VAKEEL KHAN VS STATE OF ODISHA	SWAGATIKA SAHOO VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000176/2025
18	D-BLAPL/29674/2025 BLAPL/10685/2025	DEBU @ DEBUJIT MAITY VS STATE OF ODISHA	DHARMENDRA SETHY VS	BALASORE SADAR /51 /2025 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000166/2025
19	D-BLAPL/30080/2025 BLAPL/10686/2025	ASRANTI SOY VS STATE OF ODISHA	LALATENDU PAL VS	HATIBARI /9 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000111/2025
20	D-BLAPL/30975/2025 BLAPL/10687/2025	LOVE KUMAR VS STATE OF ODISHA	MANGU NANDY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000005/2025
21	D-BLAPL/30283/2025 BLAPL/10688/2025	RANJAN KUMAR MALLICK VS STATE OF ODISHA	DEBASMAN DAS VS	MADHUPATNA /167 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000806/2025
22	D-BLAPL/30531/2025 BLAPL/10689/2025	MITU @ SUBHAKANTA PARIDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	OUPADA /145 /2025 SPECIAL JUDGE (POCSO), BALASORE(Baleshwar) Spl/0000279/2025
23	D-BLAPL/30629/2025	MENKARU @ BABU @ UDAYA MUKHI	SMRUTI RANJAN ROUT	ANGUL TOWN /506 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10690/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001067/2025
24	D-BLAPL/30960/2025 BLAPL/10691/2025	JATI @ CHINMAYA NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PALLAHARA /341 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000734/2025
25	D-BLAPL/30965/2025 BLAPL/10692/2025	JOGESWAR SAHOO @ RAKESH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BADMAL /279 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000790/2025
26	D-BLAPL/30991/2025 BLAPL/10693/2025	DUBAI @ RABINDRA NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BAISINGA /398 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0000916/2025
27	D-BLAPL/30984/2025 BLAPL/10694/2025	RANJAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MANIABANDHA /3 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000038/2025
28	D-BLAPL/31006/2025 BLAPL/10695/2025	JIHUDA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000058/2024
29	D-BLAPL/31000/2025 BLAPL/10696/2025	RAGHU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADAMPUR /231 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000041/2025
30	D-BLAPL/30733/2025 BLAPL/10697/2025	SEIKH RAJA @ NARUDDIN MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /650 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() GR/0001521/2025
31	D-BLAPL/31002/2025 BLAPL/10698/2025	SHYAM S. NAYAR @ KUMAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /54 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000032/2025
32	D-BLAPL/29842/2025 BLAPL/10699/2025	PRAKASH MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000059/2025
33	D-BLAPL/31140/2025 BLAPL/10700/2025	DIPU @ DIPAK KUMAR PALAI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BANAPUR P.S. /355 /2022 A.D.J.,KHURDA(Khordha) ST/0000049/2023
34	D-BLAPL/30829/2025 BLAPL/10701/2025	ARUN KUMAR SETHI VS	SUDHANSU SEKHAR DASH VS	/ /0 SPECIAL JUDGE ATHMALLIK(Anugul)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/30601/2025 BLAPL/10702/2025	STATE OF ODISHA RAMAMURTI HANTAL VS	SANGRAM KESHARI ROUT VS	Spl/000023/2025 / /0 SPECIAL JUDGE,KORAPUT(Koraput)
36	D-BLAPL/30608/2025 BLAPL/10703/2025	STATE OF ODISHA GOURANGA PADHAN VS	SAMARENDRA BAHADUR VS	TR/0000119/2025 HEMGIR /107 /2025 A.D.J.,SUNDARGARH(Sundargarh)
37	D-BLAPL/30611/2025 BLAPL/10704/2025	STATE OF ODISHA HEMANTA PRUSETH@ADITYA VS	SAMARENDRA BAHADUR VS	ST/0000222/2025 SUNDARGARH TOWN /407 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
38	D-BLAPL/30703/2025 BLAPL/10705/2025	STATE OF ODISHA AMIT SANDHI VS	MAHES DAS VS	Spl/0000128/2025 K.NUAGOAN /135 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
39	D-BLAPL/30708/2025 BLAPL/10706/2025	STATE OF ODISHA SUJANA BINDHANI VS	MAHES DAS VS	Spl/0000144/2025 BALLIGUDA /275 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
40	D-BLAPL/30569/2025 BLAPL/10707/2025	STATE OF ODISHA P.SHIVA VS	ASIT KUMAR JENA VS	Spl/0000152/2025 PATNAGARH /164 /2025 A.D.J,PATNAGARH(Balangir)
41	D-BLAPL/31023/2025 BLAPL/10708/2025	STATE OF ODISHA TUMBESWAR RANA VS	MAHES DAS VS	SC/0000072/2025 BALLIGUDA /148 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
42	D-BLAPL/30626/2025 BLAPL/10709/2025	STATE OF ODISHA MOHAMMAD AFAQUE ANSARI @ MD AFAK ANSARI VS	BISWA RANJAN PATTNAIK VS	Spl/0000045/2022 TALCHER TOWN /974 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul)
43	D-BLAPL/30825/2025 BLAPL/10710/2025	STATE OF ODISHA SUSANTA MISHRA VS	SUDHANSU SEKHAR DASH VS	GR/0001725/2025 / /0 SPECIAL JUDGE ATHMALLIK(Anugul)
44	D-BLAPL/30680/2025 BLAPL/10711/2025	STATE OF ODISHA INDRAJIT SAHOO VS	KODANDA KUMAR BHUYAN VS	Spl/0000023/2025 / /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal)
45	D-BLAPL/31024/2025 BLAPL/10712/2025	STATE OF ODISHA SAROJ DAS@SAROJ BHOI@SANKARA BHOI VS STATE OF ODISHA	MAHES DAS VS	TR/0000064/2025 KANDARPUR /93 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/31044/2025 BLAPL/10713/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /173 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000788/2024
47	D-BLAPL/29751/2025 BLAPL/10714/2025	SIDHANTA SAHU VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	DASMANTAPUR /64 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000036/2025
48	D-BLAPL/31046/2025 BLAPL/10715/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /122 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000606/2024
49	D-BLAPL/30287/2025 BLAPL/10716/2025	MUNA HANS @ MEGHANADA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /78 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000060/2025
50	D-BLAPL/31039/2025 BLAPL/10717/2025	NANDU @ AJAYA NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000159/2025
51	D-BLAPL/31108/2025 BLAPL/10718/2025	GURA MUNDA @ NANU MUNDA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025
52	D-BLAPL/31040/2025 BLAPL/10719/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /84 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000399/2024
53	D-BLAPL/31042/2025 BLAPL/10720/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONILISHA PRADHAN VS	BHARATPUR PS /367 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001002/2024
54	D-BLAPL/31113/2025 BLAPL/10721/2025	RAJU PRADHAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 C.J.M.,KEONJHAR(Kendujhar) 2(B)CC/0000058/2025
55	D-BLAPL/31159/2025 BLAPL/10722/2025	NAHA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	ADVA /191 /2023 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000058/2024
56	D-BLAPL/30881/2025 BLAPL/10723/2025	GYANA @ GYANARANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000040/2025
57	D-BLAPL/29670/2025	SIMANCHAL PRADHAN	BAIJAYANTI MOHANTY	K.NUAGOAN /141 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10724/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000155/2025
58	D-BLAPL/31178/2025 BLAPL/10725/2025	KUNA PRADHAN VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /226 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000316/2025
59	D-BLAPL/31026/2025 BLAPL/10726/2025	SMILE KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /214 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000051/2025
60	D-BLAPL/31029/2025 BLAPL/10727/2025	UDANI @ KUDANI BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025
61	D-BLAPL/31194/2025 BLAPL/10728/2025	AKASH KUMAR NAYAK VS STATE OF ODISHA	DEBASISH PATNAIK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000049/2025
62	D-BLAPL/31137/2025 BLAPL/10729/2025	MANAS DANGUA@BHANGUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /10 /2025 DISTRICT & SESSIONS JUDGE,NAYAGUDA ST/0000199/2025
63	D-BLAPL/31143/2025 BLAPL/10730/2025	SAHADEBA MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025
64	D-BLAPL/30892/2025 BLAPL/10731/2025	BISWA RANJAN NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	BIKRAMPUR FCI /281 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000065/2025
65	D-BLAPL/31003/2025 BLAPL/10732/2025	BIBEKANANDA DIXIT VS STATE OF ODISHA	ABHIJIT DAS VS	CYBER CRIME AND E.O, BALASORE /39 S.D.J.M.,BALASORE(Baleshwar) CT/0000593/2025
66	D-BLAPL/31144/2025 BLAPL/10733/2025	MAHESH PRASAD MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025
67	D-BLAPL/31015/2025 BLAPL/10734/2025	SOURAV SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /419 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anugul) Spl/0000003/2025
68	D-BLAPL/31070/2025 BLAPL/10735/2025	SONU@SWARNAJIT PANDA VS	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/31149/2025 BLAPL/10736/2025	STATE OF ODISHA SAMBHUNATH NAYAK VS	DEBASISH SAMAL VS	ST/0000222/2022 SUNDARGARH SADAR /334 /2025 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
70	D-BLAPL/30625/2025 BLAPL/10737/2025	STATE OF ODISHA AMIT BISWAS VS	AMITAV TRIPATHY VS	Spl/0000130/2025 M.V.79 /148 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
71	D-BLAPL/31166/2025 BLAPL/10738/2025	STATE OF ODISHA RAMESWAR SINGH VS	KARUNAKAR NAYAK VS	Spl/0000068/2024 JASHIPUR /4 /2025 A.D.J.,KARANJIA(Mayurbhanj)
72	D-BLAPL/31165/2025 BLAPL/10739/2025	STATE OF ODISHA BANSIDHAR PRADHAN VS	KARUNAKAR NAYAK VS	ST/0000040/2025 SAMBALPUR VIGILANCE /20 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir)
73	D-BLAPL/31167/2025 BLAPL/10740/2025	STATE OF ODISHA(VIG.) NILA SISA VS	MANGU NANDY VS	GR/0000009/2025 MALKANGIRI /507 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
74	D-BLAPL/31170/2025 BLAPL/10741/2025	STATE OF ODISHA PAPUN KUMAR NAYAK VS	ASHOK DAS VS	Spl/0000127/2025 GOSANINUAGAM /137 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BELANGIR
75	D-BLAPL/30604/2025 BLAPL/10742/2025	STATE OF ODISHA HARI @ SISHIRA BEHERA VS	NITYANANDA MOHAPATRA VS	ST/0000042/2025 NAKTIDEUL /137 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE
76	D-BLAPL/31034/2025 BLAPL/10743/2025	STATE OF ODISHA SATYABRATA MAITY @ MAITI VS	AVIRAM PATRA VS	ST/0000073/2024 CUTTACK SADAR /635 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
77	D-BLAPL/30749/2025 BLAPL/10744/2025	STATE OF ODISHA DEVENDRA SAHU VS	BIBHUTI BHUSAN ROUT VS	GR/0001259/2025 KALIAPANI /97 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
78	D-BLAPL/30746/2025 BLAPL/10745/2025	STATE OF ODISHA DILLIP KUMAR NAYAK VS	DEVASHIS PANDA VS	Spl/0000121/2025 EOW,BHUBANESWAR /13 /2025 PRESIDING OFFICER, DESIGNATED COURT
79	D-CMAPL/40767/2025 CMAPL/295/2025	STATE OF ODISHA GOVERNOR,RESERVE BANK OF INDIA VS BISHNU PRASADA DASH	ADV. VS	CT/0000016/2025 // (//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/40784/2025 CMP/1619/2025	SUBRAT KU. BISWAL VS DINABANDHU BEHERA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CMA/0000028/2024
81	D-CMP/41187/2025 CMP/1620/2025	PURUSOTTAM SAHOO VS BIDYADHAR MALIK	BIRAJA PRASANNA DAS VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendra CS/0000451/2019
82	D-CMP/40420/2025 CMP/1621/2025	MOHAN BISWAL VS SASMITA BISWAL	SUSANTA KUMAR ROUT VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) IA/0000002/2023
83	D-CMP/40904/2025 CMP/1622/2025	CHANDAN KUMAR JENA VS SARADAMANI JENA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001196/2021
84	D-CMP/40882/2025 CMP/1623/2025	SHAKUNTALA SAMANTARA VS SABITRI DALEI	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000219/2008
85	D-CMP/41249/2025 CMP/1624/2025	ABDUL JABAR @ ZABAR VS ABDUL RAFIQ	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE(SD),KANTABANJI(Balangi EC/0000002/2021
86	D-CMP/41399/2025 CMP/1625/2025	BENUDHAR SETHI VS SURYA NARAYAN PRASAD	BHASKAR CHANDRA PANDA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000001/2013
87	D-CONTC/38041/2025 CONTC/4650/2025	BINAYAK NAYAK VS ARABINDA DAKUA,MUNICIPAL ADMN. AND EX-OFFICIO,ADDL.SECY.,HOUSING AND U.D DEPT.,ODISHA	ADV. VS	// () //
88	D-CONTC/38093/2025 CONTC/4651/2025	PRASANTA BHOI VS SUDHIR KUMAR SAHU,EXECUTIVE ENGNR.,MAIN DAM DIVISION,BURLA,SAMBALPUR	ADV. VS	// () //
89	D-CONTC/38099/2025 CONTC/4652/2025	PRAMOD KUMAR SAHOO VS USHA PADHEE,IAS	ADV. VS	// () //
90	D-CONTC/38742/2025 CONTC/4653/2025	RABINDRANATH SAMAL VS BIRENDRA KORKARA,IAS	ADV. VS	// () //
91	D-CONTC/38747/2025	BIJAN KUMAR MOHANTY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4654/2025	VS ANU GARG,IAS	VS	0 //
92	D-CONTC/39665/2025 CONTC/4655/2025	S.NALLAYYA VS ARVIND AGARWAL,P.SECY., HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// 0 //
93	D-CONTC/39925/2025 CONTC/4656/2025	PARSURAM BEHERA VS BALLABHA MEHER,B.E.O,BIJEPUR,BARGARH	ADV. VS	// 0 //
94	D-CONTC/40088/2025 CONTC/4657/2025	SABITA AGRAWALA VS ANJALI MAJHI,DIST. SUB-REGISTRAR,BOUDH	ADV. VS	// 0 //
95	D-CONTC/41208/2025 CONTC/4658/2025	ANITA MAJHI VS SIDDHESWAR BALIRAM BONDAR,IAS	ADV. VS	// 0 //
96	D-CONTC/41209/2025 CONTC/4659/2025	RAMA CHANDRA PANDA VS DEORANJAN SINGH,IAS	ADV. VS	// 0 //
97	D-CONTC/38060/2025 CONTC/4660/2025	PRANAYA KUMAR BHOI VS SHAIENDRA UTTAM,REGIONAL DIRECTOR (E.R),STAF SELECTION COMMISSION,KOLKATA	ADV. VS	// 0 //
98	D-CONTC/38063/2025 CONTC/4661/2025	AJIT BHOI VS SHAIENDRA UTTAM,REGIONAL DIRECTOR (E.R),STAFF SELECTION COMMISSION,KOLKATA	ADV. VS	// 0 //
99	D-CONTC/38069/2025 CONTC/4662/2025	RASMITA PATI VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// 0 //
100	D-CONTC/38073/2025 CONTC/4663/2025	CHITTARANJAN MISHRA VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// 0 //
101	D-CONTC/38076/2025 CONTC/4664/2025	PRAKASH CHANDRA SINGH VS BIBHUTI BHUSAN NAYAK,IAS	ADV. VS	// 0 //
102	D-CONTC/38079/2025 CONTC/4665/2025	GITANJALI PUROHIT VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/38085/2025 CONTC/4666/2025	BIBHUTI BHUSAN NAYAK,IAS BHIKARI CHARAN JENA VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
104	D-CONTC/38755/2025 CONTC/4667/2025	GANDHARB SAMAL VS BIRENDRA KORKARA,IAS	ADV. VS	// // ()
105	D-CONTC/38823/2025 CONTC/4668/2025	M/S.ROUT EDUCATIONAL TRUST, BBSR VS D.PRASANTH KUMAR REDDY,IAS	ADV. VS	// // ()
106	D-CONTC/39002/2025 CONTC/4669/2025	RASHMI RANJAN PATRA VS DR.RAMESH CH SAHU, C.D.M AND P.H.O,BALANGIR	ADV VS	// // ()
107	D-CONTC/39006/2025 CONTC/4670/2025	KUNAL KANTA SAHU VS SATYANANDA BEHERA,DY. DIRECTOR OF TEXTILES,SONEPUR	SAROJ KUMAR PADHY VS	// // ()
108	D-CONTC/39012/2025 CONTC/4671/2025	RAMA CHANDRA PARIDA VS BIRENDRA KORKARA,OAS	ADV. VS	// // ()
109	D-CONTC/41416/2025 CONTC/4672/2025	CHATURBHUJA PANDA VS ABHAYA KUMAR SWAIN, TAHASILDAR,GHASIPURA	ADV VS	// // ()
110	D-CONTC/38207/2025 CONTC/4673/2025	AJIT KUMAR BEHERA VS SHAILENDRA UTTAM,REGIONAL DIRECTOR (E.R),STAFF SELECTION COMMISSION,KOLKATA	ADV. VS	// // ()
111	D-CONTC/38350/2025 CONTC/4674/2025	ALIJAN KHAN VS CHANCHAL RANA,IAS	ADV. VS	// // ()
112	D-CONTC/39055/2025 CONTC/4675/2025	SADASIBA SWAIN VS DR.SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHORDHA	SUJATA JENA VS	// // ()
113	D-CONTC/39106/2025 CONTC/4676/2025	KUSHADWAJA SAHOO VS ANU GARG,IAS	ADV. VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/39110/2025 CONTC/4677/2025	LOKANATH BEHERA VS ANU GARG,IAS	ADV. VS	// 0 //
115	D-CONTC/39111/2025 CONTC/4678/2025	BIGYAN CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
116	D-CONTC/39114/2025 CONTC/4679/2025	HEENA KUMARI NAIK VS ANU GARG,IAS	ADV. VS	// 0 //
117	D-CONTC/41381/2025 CONTC/4680/2025	DHANANJAYA ROUTO VS SHALINI PANDIT,PRINCIPAL SECY.,S AND M.E DEPT., ODISHA	ADV. VS	// 0 //
118	D-CONTC/41383/2025 CONTC/4681/2025	ARUN KUMAR BHANJA VS SHALINI PANDIT,PRINCIPAL SECY, S AND ME DEPT., ODISHA	ADV. VS	// 0 //
119	D-CONTC/39847/2025 CONTC/4682/2025	RADHA MOHAN DAS VS ASWATHY S.,IAS	ADV. VS	// 0 //
120	D-CONTC/40167/2025 CONTC/4683/2025	BISHNU CHARAN MALLICK VS PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA	ADV. VS	// 0 //
121	D-CRLA/28127/2025 CRLA/1142/2025	SANATAN NAIK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	AIRPORT /95 /2022 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000103/2022
122	D-CRLA/30071/2025 CRLA/1143/2025	BIJAY KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PURNA CHANDRA MOHARANA VS	BALASORE VIGILANCE /50 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000001/2011
123	D-CRLA/30980/2025 CRLA/1144/2025	JHASAKETAN PRADHAN VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SAHOO VS	BALASORE VIGILANCE /50 /2009 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000001/2011
124	D-CRLA/31180/2025 CRLA/1145/2025	SANAT KUMAR PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	PHIRINGIA /31 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000005/2024
125	D-CRLMC/28663/2025	RANJIT PATRA	SAPAN KUMAR LENKA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4140/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000089/2023
126	D-CRLMC/30834/2025 CRLMC/4141/2025	SUBRAT NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /694 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001248/2025
127	D-CRLMC/29481/2025 CRLMC/4142/2025	RUDRA NARAYAN ROUT@BIBHUPRASAD ROUT@BADAL ROUT VS STATE OF ODISHA	SAILABALA JENA VS	KHUNTUNI /186 /2024 () //
128	D-CRLMC/30193/2025 CRLMC/4143/2025	LALIT KUMAR NAYAK @ SANKAR NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /315 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000380/2025
129	D-CRLMC/30419/2025 CRLMC/4144/2025	SUBHANKAR PANDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALASORE TOWN /136 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000471/2020
130	D-CRLMC/30467/2025 CRLMC/4145/2025	GAYADHAR BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JAJPUR SADAR /129 /2012 S.D.J.M.,JAJPUR(Jajapur) GR/0000704/2012
131	D-CRLMC/30526/2025 CRLMC/4146/2025	SANTOSH MALIK @ MALLIK @ MALLICK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR SADAR /86 /2016 C.J.M.,JAJPUR(Jajapur) CT/0000128/2017
132	D-CRLMC/30537/2025 CRLMC/4147/2025	ARUN JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NAUGAON /19 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0000124/2025
133	D-CRLMC/30583/2025 CRLMC/4148/2025	PARAS KHOSALA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /16 /2019 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000437/2019
134	D-CRLMC/30613/2025 CRLMC/4149/2025	PURNA CHANDRA PATRA @ LINTU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GOCHHAPADA /33 /2015 JUDGE,FAMILY COURT,PHULBANI(Kan Ctp/0000010/2022
135	D-CRLMC/30648/2025 CRLMC/4150/2025	HARI SABAR @ HARISHCHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /65 /2008 ASST.SESSION JUDGE(STC),PARLAKHE ST/0000041/2019
136	D-CRLMC/30676/2025 CRLMC/4151/2025	RASHMIRANJAN SAMANTA VS	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /112 /2025 S.D.J.M.,KHURDA(Khordha)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/30861/2025 CRLMC/4152/2025	STATE OF ODISHA MANOJ KUMAR KEDIA VS	KARUNAKAR GAYA VS	GR/0000414/2025 / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
138	D-CRLMC/30913/2025 CRLMC/4153/2025	STATE OF ODISHA KUNI BEHERA VS	BIPIN KUMAR NAYAK VS	2(C)CC/0000277/2015 ASTARANGA MARINE PS /33 /2024 CIVIL JUDGE (JD)-CUM-JMFC, ASTARA
139	D-CRLMC/30994/2025 CRLMC/4154/2025	STATE OF ODISHA BULU BEHERA VS	SIDHARTHA SANKAR RAY (2) VS	GR/0000696/2024 DHARAKOT PS /98 /2019 J.M.F.C.,ASKA(Ganjam)
140	D-CRLMC/30898/2025 CRLMC/4155/2025	STATE OF ODISHA MUKESH KUMAR VS	SANGRAMJIT PANDA VS	GR/0000422/2019 JHARSUGUDA SADAR /558 /2024 PRESIDING OFFICER,OPID COURT,SAM
141	D-CRLMC/29873/2025 CRLMC/4156/2025	STATE OF ODISHA PRASANTA SETHY VS	SURAJ MOHANTY VS	CT/0000005/2024 PHIRINGIA /42 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal)
142	D-CRLMC/29898/2025 CRLMC/4157/2025	STATE OF ODISHA RABI @ RABINDRA MOHAPATRA VS	AKSHAYA KUMAR SAHOO VS	Spl/0000029/2021 RANPUR /93 /2004 J.M.F.C.,RANPUR(Nayagarh)
143	D-CRLMC/30939/2025 CRLMC/4158/2025	STATE OF ODISHA ASHUTOSH CHOUDHURY VS	DHANANJAYA MUND VS	GR/0000090/2004 AIR FIELD P.S. /139 /2017 J.M.F.C.,BHUBANESWAR(Khordha)
144	D-CRLMC/30992/2025 CRLMC/4159/2025	STATE OF ODISHA BALAJI SAHU VS	BIJAYA KUMAR RAGADA VS	CT/0001963/2017 / /0 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
145	D-CRLMC/30359/2025 CRLMC/4160/2025	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	ST/0000302/2013 HINJILI /87 /2025 J.M.F.C.,HINJILI(Ganjam)
146	D-CRLMC/30993/2025 CRLMC/4161/2025	STATE OF ODISHA RAGHURAJ SAHU @ RAGHUNATH SAHU VS	BIJAYA KUMAR RAGADA VS	GR/0000103/2025 BADABAZAR /178 /2021 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
147	D-CRLMC/31222/2025 CRLMC/4162/2025	STATE OF ODISHA BHIMA MALLIK @ MUNA MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	Spl/0000042/2021 TUSRA /209 /2017 2ND A.D.J., BALANGIR(Balangir) Spl/0000097/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/31071/2025 CRLMC/4163/2025	RAKESH KAR@KARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /31 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000065/2025 / /0
149	D-CRLMP/30924/2025 CRLMP/1318/2025	RAJESH KUMAR BAGARIA @ RAJESH BAGARIA VS STATE OF ORISSA	TANMAY MISHRA VS	() //
150	D-CRLMP/30810/2025 CRLMP/1319/2025	ABHIMANYU JENA VS STATE OF ODISHA	UMAKANTA BARIK VS	KHAIRA /178 /2025 () //
151	D-CRLMP/30130/2025 CRLMP/1320/2025	SAROJ KUMAR BHUYAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /283 /2024 () //
152	D-CRLMP/30034/2025 CRLMP/1321/2025	SASADHAR MITRA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// () //
153	D-CRLMP/30321/2025 CRLMP/1322/2025	UMAKANTA PATI VS DISTRICT SUPTD. OF POLICE, KEONJHAR	TUSAR KANTA MAHANTA VS	HARICHANDANPUR /176 /2023 () //
154	D-CRLMP/31242/2025 CRLMP/1323/2025	RAMESH BHOI VS STATE OF ODISHA	MITHUN DAS VS	//0 () //
155	D-CRLMP/30828/2025 CRLMP/1324/2025	TWINKEL TAREI VS STATE OF ODISHA	UMAKANTA BARIK VS	KHALLIKOTE /700 /2025 () //
156	D-CRLMP/30434/2025 CRLMP/1325/2025	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	KAKATAPUR /2 /2025 () //
157	D-CRLREV/30518/2025 CRLREV/756/2025	TUSHAR KANUNGO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAULIAGANJA /462 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) CRMC/0000145/2025
158	D-CRLREV/30521/2025 CRLREV/757/2025	SUKUMAR BAITAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PURIGHAT /67 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) CRMC/0000090/2025
159	D-CRLREV/29443/2025	NEELAM@NILAM KUMAR SWAIN	SOUBHAGYA SWAIN	BADAGODA P.S. /69 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/758/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0000110/2023
160	D-CRLREV/29927/2025 CRLREV/759/2025	ANANATA RAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /156 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000016/2025
161	D-CRLREV/30286/2025 CRLREV/760/2025	MALAY KUMAR GIRI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha) ICC/0004158/2025
162	D-CRLREV/31027/2025 CRLREV/761/2025	MILAN KUMAR TRIPATHY VS SUJATA TRIPATHY	JANMEJAYA KATIKIA VS	//0 A.D.J.,ODAGAON(Nayagarh) CRA/0000044/2023
163	D-CRLREV/31028/2025 CRLREV/762/2025	SOMBARI SINGH@SAMBARI@SAMABARI VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	UDALA /280 /2024 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000784/2024
164	D-CRLREV/29158/2025 CRLREV/763/2025	RAJA DALEI VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	GOPALPUR /186 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000019/2025
165	D-CRLREV/31311/2025 CRLREV/764/2025	LACHHU RAY@LACHU RAY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	INDUSTRIAL ESTATE PS /203 /2025 S.D.J.M.,KHURDA(Khordha) CMC/0000222/2025
166	D-FAO/41291/2025 FAO/445/2025	THE MANAGER (T.P.HUB), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS KALANDI NAYAK	NAYAN BEHARI DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000139/2022
167	D-FAO/41394/2025 FAO/446/2025	SUMITRA ROUT VS STATE OF ODISHA	TRILOCHAN RATHA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000061/2023
168	D-GUAP/40627/2025 GUAP/13/2025	PRAMILABALA BEHERA VS DR. SUKANTA KUMAR JENA	ADYASIDHI MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000602/2017
169	D-GUAP/35553/2025 GUAP/14/2025	NIROD KUMAR MOHARANA VS DILLIP KUMAR OJHA	BABITA PATTNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000022/2023
170	D-MACA/40949/2025 MACA/1094/2025	KAILASH MEHER VS	JAGABANDHU SAHU VS	// 2ND A.D.J., BALANGIR(Balangir)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-MACA/41161/2025 MACA/1095/2025	PINKU SAHU PINKI PANDA VS SHAIKH AMJAD SHAIKH MOHAMMAD BAGWAN	BATA KRISHNA PANDA VS	Mac/0000022/2024 // III MACT,BHANJANAGAR(Ganjam) Mac/0000026/2021
172	D-MACA/39967/2025 MACA/1096/2025	KAMALA SWAIN VS GIRIDHARI BEHERA	SATYABHUSAN DAS VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000902/2022
173	D-MACA/40457/2025 MACA/1097/2025	KANHU CHARAN DAS VS DUKHISHYAM NAYAK	BISWAJIT MOHANTY VS	// IST MACT, PURI(Puri) Mac/0000105/2021
174	D-MACA/41607/2025 MACA/1098/2025	HIMASHU BHUSAN JENA VS HARISH CHANDRA BODRA	RUPESH KUMAR MOHANTY VS	// 5TH M.A.C.T.,ANANDAPUR(Kendujhar) Mac/0000030/2022
175	D-MACA/41592/2025 MACA/1099/2025	KHAGEN KUMAR SAHU VS HARISH CHANDRA BODRA	RUPESH KUMAR MOHANTY VS	// 5TH M.A.C.T.,ANANDAPUR(Kendujhar) Mac/0000027/2022
176	D-MACA/41484/2025 MACA/1100/2025	NAKULA PODH VS TRILOCHAN SAHU	JAGABANDHU SAHU VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000073/2022
177	D-MATA/41257/2025 MATA/386/2025	TEJOSWINI PATRA VS AYUSMAN SWAIN	SRIKAR KUMAR RATH VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000125/2025
178	D-MATA/41389/2025 MATA/387/2025	NIKESH KUMAR MAHAPATRA VS JALINA @ SAGARIKA SWAIN	SOURAV SUMAN BHUYAN VS	// JUDGE, FAMILY COURT, DHENKANAL CMA/0000002/2025
179	D-MATA/38598/2025 MATA/388/2025	NIKI SAMANTARAY VS NILANCHAL SAMANTARAY	AMIT PRASAD BOSE VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CMA/0000006/2022
180	D-MSA/40714/2025 MSA/56/2025	ORIENTAL BANK OF COMMERCE (NOW PUNJAB NATIONAL BANK),CUTTACK VS SUJATA TRIPATHY	PRADEEP KUMAR DASMOHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000049/2023
181	D-RPFAM/40169/2025 RPFAM/310/2025	AJIT KUMAR DALABEHERA VS MANASWINI PATRA	AKSHAYA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000130/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-RPFAM/40393/2025 RPFAM/311/2025	DHIRESH DAKUA VS SUBHASHMITA DAKUA	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000144/2022
183	D-RPFAM/39389/2025 RPFAM/312/2025	PRAMOD BEHERA@PRAMOD KUMAR BEHERA VS BHARATI BEHERA	BHAWANI SANKAR PANIGRAHI VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000178/2016
184	D-RSA/38680/2025 RSA/491/2025	STATE OF ODISHA VS LINGARAJ SAHU	SWAYAMBHU MISHRA,A.S.C VS	// DISTRICT AND SESSIONS JUDGE,NAWA RFA/0000004/2024
185	D-RSA/39280/2025 RSA/492/2025	BIKRAM NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// A.D.J.,DHARAMGARH(Kalahandi) RFA/0000007/2023
186	D-RSA/33252/2025 RSA/493/2025	DURGA SHANKAR RATH VS ASHOK KUMAR MISHRA	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(N RFA/0000006/2023
187	D-RSA/38092/2025 RSA/494/2025	SOURA PANDA VS STATE OF ODISHA	C.ANAND RAO, SR. ADV. VS	// A.D.J., GUNUPUR(Rayagada) RFA/0000009/2022
188	D-STREV/37137/2025 STREV/40/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED,ANGUL	SUNIL MISHRA,S.C VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000341/2007
189	D-WA/40729/2025 WA/1592/2025	SASIBHUSAN SAHOO VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// () //
190	D-WA/40553/2025 WA/1593/2025	STATE OF ODISHA VS MAHESWAR MAHANTA	SASWAT DAS,A.G.A VS	// () //
191	D-WA/29606/2025 WA/1594/2025	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	// () //
192	D-WP(C)/41359/2025 WP(C)/28782/2025	BHIMASEN PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
193	D-WP(C)/38442/2025	DERIGAON GRAM PANCHAYAT STARIYA SANGHA, RAYAGADA	DR. PRASANTA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28783/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/41326/2025 WP(C)/28784/2025	PREMALATA MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
195	D-WP(C)/41137/2025 WP(C)/28785/2025	GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/41229/2025 WP(C)/28786/2025	ABHIMANYU PATRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
197	D-WP(C)/41325/2025 WP(C)/28787/2025	DURGA PRASAD SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
198	D-WP(C)/41367/2025 WP(C)/28788/2025	ASHOK KUMAR SAMANTRAY VS BHUBANESWAR DEVELOPMENT AUTHORITY	ASHOK KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/41344/2025 WP(C)/28789/2025	GOURISHANKAR PATRA VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION (OLIC), BBSR	PRASHANTA KUMAR DAS VS	// 0 //
200	D-WP(C)/40990/2025 WP(C)/28790/2025	PRAVAT KUMAR MALLICK VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO (1) VS	// 0 //
201	D-WP(C)/41361/2025 WP(C)/28791/2025	KAILASH CHANDRA RATH VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
202	D-WP(C)/40515/2025 WP(C)/28792/2025	SK. SHER MOHAMMED VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
203	D-WP(C)/40774/2025 WP(C)/28793/2025	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
204	D-WP(C)/40394/2025 WP(C)/28794/2025	SRIMATI SAHU VS	KUMAR KASHYAP VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/41298/2025 WP(C)/28795/2025	STATE OF ODISHA JYOTI RANJAN JENA VS LIC OF INDIA LTD., MUMBAI	UMA CHARAN MISHRA VS	// // 0 //
206	D-WP(C)/40533/2025 WP(C)/28796/2025	HEMANTA KUMAR BISOI VS COMMISSIONER OF ENDOWMENTS, BBSR	SK. ZAFARULLA VS	// 0 //
207	D-WP(C)/40542/2025 WP(C)/28797/2025	SAUBHAGINI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
208	D-WP(C)/40048/2025 WP(C)/28798/2025	RIKTA JAGATI VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BBSR	BIREN SANKAR TRIPATHY VS	// 0 //
209	D-WP(C)/41159/2025 WP(C)/28799/2025	M/S KALINGA AND CO., BALANGIR VS UNION OF INDIA	ARYA TRIPATHY VS	// 0 //
210	D-WP(C)/41263/2025 WP(C)/28800/2025	AJIT BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
211	D-WP(C)/39858/2025 WP(C)/28801/2025	SARAT KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
212	D-WP(C)/41265/2025 WP(C)/28802/2025	JAGANNATH BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
213	D-WP(C)/40441/2025 WP(C)/28803/2025	RAMCHANDRAPUR G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
214	D-WP(C)/41266/2025 WP(C)/28804/2025	GOLABADAN BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
215	D-WP(C)/41274/2025 WP(C)/28805/2025	PRABHANJAN NAIK VS CHAIRMAN ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD. BBSR	BHOJARAJ SETH VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/38651/2025 WP(C)/28806/2025	DWARIKA NATH BAGHEL VS UNION OF INDIA	BITAS KUMAR SWAIN VS	// 0 //
217	D-WP(C)/40682/2025 WP(C)/28807/2025	BASANTI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
218	D-WP(C)/41551/2025 WP(C)/28808/2025	SUSHREE ADYASHA MOHARANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
219	D-WP(C)/40253/2025 WP(C)/28809/2025	BIKASH KUMAR ROUSTRAY VS STATE INFORMATION COMMISSIONER, BBSR	MAHES DAS VS	// 0 //
220	D-WP(C)/38445/2025 WP(C)/28810/2025	JAGRUTI MAHASANGHA, BLOCK LEVEL FEDERATION, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
221	D-WP(C)/40272/2025 WP(C)/28811/2025	MIRZA ANWAR BAIG VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
222	D-WP(C)/40897/2025 WP(C)/28812/2025	HEMANTA PARABHUE VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
223	D-WP(C)/38513/2025 WP(C)/28813/2025	JITENDRA PRASAD DASH VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
224	D-WP(C)/36839/2025 WP(C)/28814/2025	LOKANATH JENA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
225	D-WP(C)/39662/2025 WP(C)/28815/2025	BUDHABAHAL GRAM PANCHAYAT STARIYA SANGHA, BOLANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
226	D-WP(C)/34382/2025 WP(C)/28816/2025	LOKANATH BHOI VS STATE OF ODISHA	ARPIT SIKDAR VS	// 0 //
227	D-WP(C)/41555/2025	ROHIT RANJAN ROUSTRAY	BHABANI SANKAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28817/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39609/2025 WP(C)/28818/2025	DASARATHA BERIHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
229	D-WP(C)/40249/2025 WP(C)/28819/2025	SATYA NARAYAN MAHARANA VS STATE OF ODISHA	AMRITA NAYAK VS	// 0 //
230	D-WP(C)/40893/2025 WP(C)/28820/2025	MAHENDRA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
231	D-WP(C)/40351/2025 WP(C)/28821/2025	SUNDAR MOHAN MAJHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
232	D-WP(C)/40370/2025 WP(C)/28822/2025	ASST GENERAL MANAGER AND DISCIPLINARY AUTHORITY INDIAN BANK ZONAL OFFICE, KANUNUR VS TAPASH MISHRA	SIPANESH KUMAR DEY VS	// 0 //
233	D-WP(C)/39340/2025 WP(C)/28823/2025	MAMI SAMAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
234	D-WP(C)/40688/2025 WP(C)/28824/2025	SURENDRA SINGH @ SURENDRA CHANDRA SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
235	D-WP(C)/40693/2025 WP(C)/28825/2025	UNION OF INDIA VS SUBAS CHANDRA NATH	DIPTI RANJAN BHOKTA VS	// 0 //
236	D-WP(C)/40543/2025 WP(C)/28826/2025	RABINDRA BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
237	D-WP(C)/40695/2025 WP(C)/28827/2025	SUDHIR KUMAR MALLICK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
238	D-WP(C)/40421/2025 WP(C)/28828/2025	M/S SRI RAM TRADING CO, NABARANGPUR VS	ADHIRAJ MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/40650/2025 WP(C)/28829/2025	THE CHIEF COMMISSIONER OF STATE TAX,CUTTACK ODISHA KALPATARU BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// // ()
240	D-WP(C)/40692/2025 WP(C)/28830/2025	BAIKUNTHA SINGH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// () //
241	D-WP(C)/40599/2025 WP(C)/28831/2025	KANAKALATA NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// () //
242	D-WP(C)/40601/2025 WP(C)/28832/2025	AKSHYA KUMAR SUNDARAY VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //
243	D-WP(C)/40552/2025 WP(C)/28833/2025	GAJABANDH G.P.L.F VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// () //
244	D-WP(C)/40760/2025 WP(C)/28834/2025	A.SRINIVAS RAO VS THE REVENUE DIVISIONAL COMMISSIONER, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// () //
245	D-WP(C)/40705/2025 WP(C)/28835/2025	RAMA CHANDRA SAHOO VS UNION OF INDIA	SANTOSH KUMAR SWAIN VS	// () //
246	D-WP(C)/40862/2025 WP(C)/28836/2025	CHITTARANJAN MAHANT VS STATE OF ORISSA	MUKUNDA CHANDR MISHRA VS	// () //
247	D-WP(C)/41264/2025 WP(C)/28837/2025	BALARAM SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //
248	D-WP(C)/40965/2025 WP(C)/28838/2025	GANJAM KATHA BYABASAI SANGHA, GANJAM VS ODISHA FOREST DEVELOPMENT CORPORATION (OFDC), KHURDA	PRATIK DASH VS	// () //
249	D-WP(C)/40719/2025 WP(C)/28839/2025	NABKISHORE MAJHI VS PRINCIPAL SECY, DEPT. OF MSME, BBSR	SUDHANSU KUMAR DAS VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/37645/2025 WP(C)/28840/2025	NIKHIRA G.P.L.F, BALIAPAL BLOCK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
251	D-WP(C)/37599/2025 WP(C)/28841/2025	LAMBODHAR MAHAKUD VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
252	D-WP(C)/37652/2025 WP(C)/28842/2025	MAA GANGA SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
253	D-WP(C)/41510/2025 WP(C)/28843/2025	JAYANTI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
254	D-WP(C)/40389/2025 WP(C)/28844/2025	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
255	D-WP(C)/41364/2025 WP(C)/28845/2025	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA LTD., ROURKELA STEEL PLANT, SUNDERGARH VS REGIONAL PROVIDENT FUND COMMISSIONER II(C AND R), EPF ORGANISATION, ROURKELA	BIJAYA KUMAR BEHERA VS	// 0 //
256	D-WP(C)/39990/2025 WP(C)/28846/2025	BLOCK STARIYA MAHASANGHA, PAPADAHANDI, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
257	D-WP(C)/41512/2025 WP(C)/28847/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
258	D-WP(C)/40504/2025 WP(C)/28848/2025	RANJAN KISHOR HERNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
259	D-WP(C)/40828/2025 WP(C)/28849/2025	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
260	D-WP(C)/41284/2025 WP(C)/28850/2025	MANJUSHREE NAYAK VS REGIONAL MANAGER RESERVE BANK OF INDIA, BBSR	NIRANJAN LENKA VS	// 0 //
261	D-WP(C)/40977/2025	JAY HANUMAN SELF HELP GROUP, SUBARNAPUR	MANOJ KUMAR MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/28851/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/40131/2025 WP(C)/28852/2025	GOURIBALA DAS VS RAMACHANDRA DAS	BUBHUTI BHUSAN MISHRA VS	// 0 //
263	D-WP(C)/40536/2025 WP(C)/28853/2025	TUSHARKANTA CHOUDHURY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
264	D-WP(C)/41513/2025 WP(C)/28854/2025	BIMAL KISHOR KAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
265	D-WP(C)/41006/2025 WP(C)/28855/2025	NARMADA DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
266	D-WP(C)/41268/2025 WP(C)/28856/2025	AJIT KUMAR PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
267	D-WP(C)/41473/2025 WP(C)/28857/2025	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
268	D-WP(C)/41530/2025 WP(C)/28858/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/41570/2025 WP(C)/28859/2025	SRI JAGANNATH COLLEGE OF PHARMACY, BOLANGIR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
270	D-WP(C)/41755/2025 WP(C)/28860/2025	JANARDAN SAHOO @ SAHU VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
271	D-WP(C)/37475/2025 WP(C)/28861/2025	CHANDRAKANTA SABAT VS STATE OF ODISHA	VS	// 0 //
272	D-WP(C)/40505/2025 WP(C)/28862/2025	PARAMANADA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/36591/2025 WP(C)/28863/2025	STATE OF ODISHA UNION OF INDIA VS SWARNALATA PANIGRAHI	BIBHUTI BHUSAN MISHRA VS	// // 0 //
274	D-WP(C)/40861/2025 WP(C)/28864/2025	BRUNDABAN CHANDRA DAS VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
275	D-WP(C)/40442/2025 WP(C)/28865/2025	NAMITA KUMARI PATNAIK VS BRAJA GOPAL GHADAI	DWARIKA PRASAD MOHANTY VS	// 0 //
276	D-WP(C)/40680/2025 WP(C)/28866/2025	ABHIJIT BALLAV DEY VS THE COLLECTOR, KHURDA	BHAGABAN BEHERA VS	// 0 //
277	D-WP(C)/40728/2025 WP(C)/28867/2025	SASMITA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
278	D-WP(C)/41269/2025 WP(C)/28868/2025	MANORANJAN NAIK VS STATE OF ODISHA	BHOJARAJ SETHI VS	// 0 //
279	D-WP(C)/41382/2025 WP(C)/28869/2025	RANJITA NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
280	D-WP(C)/41341/2025 WP(C)/28870/2025	KUMARI SAHOO VS CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA	DIGANTA DAS VS	// 0 //
281	D-WP(C)/40127/2025 WP(C)/28871/2025	GAYATRI NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
282	D-WP(C)/40440/2025 WP(C)/28872/2025	NAMITA KUMARI PATNAIK VS BRAJA GOPAL GHADAI	DWARIKA PRASAD MOHANTY VS	// 0 //
283	D-WP(C)/40798/2025 WP(C)/28873/2025	ARJUNA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/40660/2025 WP(C)/28874/2025	PNB METLIFE INDIA INSURANCE COMPANY LIMITED, BANGALORE VS PRAMILA GOND	BISHAL BAIVAB VS	// () //
285	D-WP(C)/41498/2025 WP(C)/28875/2025	DEBA PRASAD SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// () //
286	D-WP(C)/40737/2025 WP(C)/28876/2025	BENUDHAR SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //
287	D-WP(C)/40796/2025 WP(C)/28877/2025	SUKRO EKKA VS GOVT.OF ORISSA	BHABA RANJAN KAR VS	// () //
288	D-WP(C)/40979/2025 WP(C)/28878/2025	NIGAMANANDA ROUT VS STATE OF ODISHA	BINOD KUMAR HATI VS	// () //
289	D-ABLAPL/30839/2025 ABLAPL/11899/2025	PANKAJA JENA @ LIPU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KONARK /36 /2025 () //
290	D-ABLAPL/30925/2025 ABLAPL/11900/2025	BISWA RANJAN PRADHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	DASPALLA /294 /2025 () //
291	D-ABLAPL/30928/2025 ABLAPL/11901/2025	ROHIT BARIK @ SIBU VS STATE OF ODISHA	VIVEKANANDA JENA VS	RUPSA /94 /2025 () //
292	D-ABLAPL/30943/2025 ABLAPL/11902/2025	PABITRA MOHAN @ SUKANT BALIARSINGH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOLAGARH P.S. /207 /2025 () //
293	D-ABLAPL/30981/2025 ABLAPL/11903/2025	BHABAGRAHI DIGAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOCHHAPADA /49 /2024 () //
294	D-ABLAPL/30956/2025 ABLAPL/11904/2025	RABI DUNGURI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PLANTSITE /757 /2025 () //
295	D-ABLAPL/31020/2025	SURYAMANI MAHARANA	BISWAJIT SAHOO	NAYAGARH SADAR /216 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11905/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/30983/2025 ABLAPL/11906/2025	SK. SALAM VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SALIPUR /428 /2025 () //
297	D-ABLAPL/31035/2025 ABLAPL/11907/2025	FIROJA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /194 /2024 () //
298	D-ABLAPL/31008/2025 ABLAPL/11908/2025	DEEPTIMAYEE SAHU VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOLANTHARA (BERHAMPUR) /447 /202 () //
299	D-ABLAPL/31047/2025 ABLAPL/11909/2025	RITESH NAIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /277 /2025 () //
300	D-ABLAPL/30745/2025 ABLAPL/11910/2025	SUNANDA KUMAR ROUT VS STATE OF ODISHA	MAHES DAS VS	AUL /270 /2021 () //
301	D-ABLAPL/31048/2025 ABLAPL/11911/2025	JYOTIRANJAN PUSTY @ PRUSTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /242 /2025 () //
302	D-ABLAPL/30869/2025 ABLAPL/11912/2025	KANHU CHARAN DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /273 /2025 () //
303	D-ABLAPL/31049/2025 ABLAPL/11913/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 J.M.F.C.,GONDIA(Dhenkanal) 2(A)CC/0000119/2025
304	D-ABLAPL/31052/2025 ABLAPL/11914/2025	SUBRAT ROUT VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /351 /2025 () //
305	D-ABLAPL/28927/2025 ABLAPL/11915/2025	KUNA SAHOO @ MANOJ KUMAR SAHOO VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /407 /2025 () //
306	D-ABLAPL/30368/2025 ABLAPL/11916/2025	SATYABRATA MOHANTY VS	ASHOK KUMAR JENA VS	KUDANAGARI /227 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/30832/2025 ABLAPL/11917/2025	STATE OF ODISHA SK. SAJID VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// KHURDA SADAR /286 /2025 ()
308	D-ABLAPL/30941/2025 ABLAPL/11918/2025	STATE OF ODISHA RAJU DALA@RAJUDA DAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// BODEN /190 /2025 ()
309	D-ABLAPL/29891/2025 ABLAPL/11919/2025	STATE OF ODISHA ANNAPURNA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NARLA /153 /2025 ()
310	D-ABLAPL/30863/2025 ABLAPL/11920/2025	STATE OF ODISHA SARADA PRASANNA ROUT VS STATE OF ODISHA	SUMANTA MALIK VS	// BONTH /213 /2025 ()
311	D-ABLAPL/30966/2025 ABLAPL/11921/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// JAMANKIRA /46 /2025 ()
312	D-ABLAPL/30968/2025 ABLAPL/11922/2025	STATE OF ODISHA SUBAS KHUNTIA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /372 /2025 ()
313	D-ABLAPL/31009/2025 ABLAPL/11923/2025	STATE OF ODISHA CHITARANJAN SWAIN @ NATA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// GOP /320 /2025 ()
314	D-ABLAPL/28178/2025 ABLAPL/11924/2025	STATE OF ODISHA RAKESH KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// PURI SADAR /494 /2025 ()
315	D-ABLAPL/31014/2025 ABLAPL/11925/2025	STATE OF ODISHA PRASANTA MALLIK @ PRASHANTA MALIK @ NAIYA @ NALYA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// BINJHARPUR /452 /2025 ()
316	D-ABLAPL/30444/2025 ABLAPL/11926/2025	STATE OF ODISHA RITESH@HITESH SUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JAIPATNA /224 /2025 ()
317	D-ABLAPL/30653/2025 ABLAPL/11927/2025	STATE OF ODISHA SANDEEP GOCHAYAT VS STATE OF ODISHA	KEDARNATH SAHOO VS	// BHAWANIPATNA SADAR /174 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/31043/2025 ABLAPL/11928/2025	SUDIPTA KUMAR SAHU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	NISCHINTAKOILI /119 /2020 () //
319	D-ABLAPL/31064/2025 ABLAPL/11929/2025	HARISANKAR MAHALIK VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /147 /2025 () //
320	D-ABLAPL/30995/2025 ABLAPL/11930/2025	MUNA MOHANTY VS STATE OF ODISHA	JAYARAM MALLICK VS	GOLANTHARA (BERHAMPUR) /447 /202 () //
321	D-ABLAPL/29902/2025 ABLAPL/11931/2025	SAGAR NAIK VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /304 /2025 () //
322	D-ABLAPL/31005/2025 ABLAPL/11932/2025	SHANKAR@SANKAR PRUSTY VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOLANTHARA (BERHAMPUR) /447 /202 () //
323	D-ABLAPL/30461/2025 ABLAPL/11933/2025	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	PRINCEPEE RAY VS	INFOCITY PS /459 /2025 () //
324	D-ABLAPL/30503/2025 ABLAPL/11934/2025	JEMAMANI BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	BARKOTE /53 /2020 () //
325	D-ABLAPL/30631/2025 ABLAPL/11935/2025	SMRUTIRANJAN PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /165 /2025 () //
326	D-ABLAPL/30639/2025 ABLAPL/11936/2025	MANGARAJ BARAL VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /362 /2025 () //
327	D-ABLAPL/30989/2025 ABLAPL/11937/2025	LIPAN KUMAR PRUSTY @ LIPUN PRUTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI /298 /2025 () //
328	D-ABLAPL/31103/2025 ABLAPL/11938/2025	SOUMITRA KUMAR LENKA@SOUMITRA LENKA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /370 /2025 () //
329	D-ABLAPL/31054/2025	MANMATHA DEY	ARUN KUMAR BEHERA	JALESWAR /16 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11939/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/30907/2025 ABLAPL/11940/2025	MALATI HANSDA VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	BALASORE VIGILANCE /7 /2025 () //
331	D-ABLAPL/31078/2025 ABLAPL/11941/2025	SK. HABIB VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /398 /2025 () //
332	D-ABLAPL/30979/2025 ABLAPL/11942/2025	CHAITU BEHERA @ CHINKU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /653 /2025 () //
333	D-ABLAPL/31083/2025 ABLAPL/11943/2025	SANTILATA SAHOO VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	TALABANIA /200 /2025 () //
334	D-ABLAPL/31069/2025 ABLAPL/11944/2025	DURGA PRASANNA MISHRA @ DURGA PRASAD MISHRA VS STATE OF ODISHA	BIJAY JENA VS	MANCHESWAR P.S. /295 /2025 () //
335	D-ABLAPL/30921/2025 ABLAPL/11945/2025	UMESH CHANDRA PATRA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	/ /0 () //
336	D-ABLAPL/31084/2025 ABLAPL/11946/2025	UMA SHANKAR KHUNTIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIHALPRASAD /251 /2025 () //
337	D-ABLAPL/31086/2025 ABLAPL/11947/2025	ALEKH CHANDRA KHUNTIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	NIHALPRASAD /251 /2025 () //
338	D-ABLAPL/31085/2025 ABLAPL/11948/2025	DURGA PRASAD SAHOO VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	TALABANIA /200 /2025 () //
339	D-ABLAPL/31056/2025 ABLAPL/11949/2025	DINAMANI MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
340	D-ABLAPL/31105/2025 ABLAPL/11950/2025	ANURAG RANJAN PRADHAN VS	JYOTIRMAYA SAHOO VS	KHURDA PS /429 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/30846/2025 ABLAPL/11951/2025	STATE OF ODISHA PARIKHITA SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	// BRAMHA BARADA /226 /2025 () //
342	D-ABLAPL/31128/2025 ABLAPL/11952/2025	RANJAN KUMAR PRADHAN @ MANOJ KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR BISOI VS	// NACHUNI /301 /2025 () //